drugs among school children and college students. There is also an increase in certain kinds of crimes. Prima facie, I think, there is a nexus, but I will accept the suggestion of the hon. Member. We will try to do a study to see whether there is a direct nexus between increase in use of drugs and increase in terrorism and increase in other crimes.

MR. CHAIRMAN: Next question.

## Achievement of target<sub>S</sub> for firewood and fodder plantations

\*302. SHRI MOSTAFA BIN QUASEM: Will the PRIME MINISTER be pleased to state:

- (a) whether the target of bringing 5 million hectares of wasteland under firewood and fodder plantation is likely to be achieved by the end of the current five year plan;
  - (b) if so, what are the details of

the achievements in the first year of the current plan; and

(c) what are the details of the areas chosen for this purpose, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRON-MENT AND FORESTS (SHRI Z. R. ANSARI): (a) The object of bringing 5 million hectares of land every year under afforestation is likely to be achieved, in case adequate funds are made available therefor.

- (b) As againnt a target of 1.40 million ha, the achievement in 1985-86 has been afforestation on 1.51 million ha, of land.
- (c) The programme is being implemented throughout each State/U.T. The State-wise target and achievement is given in the Statement placed on the Table of the Sabha

## Statement

State-wise targets and achievements under afforestation during 1985-86

Si. No.	. · . <u>.</u> .	S	tate/U	JT			Target (in, 000 ha.)	Achievement (in ,000 ha )		
1	Andhra Prades	h	•	•		•		130.0	157-80	
2	Assam .		•.	•	`. `. <del>.</del>	•		20.0	19:80	
3	Bihar .	•	•			. <b>.</b>		75.0	76-15	
4	Gujarat .					٠.		127.5	124-85	
5	Haryana		•		•	•		47.5	46.85	:
6	Himachal Prad	esh		٠				<b>2</b> 7·5	33.60	
7	Jammu & Kasl	mir				•		17.5	23.35	•
8	Karnataka		•	•	• - 1		. •	125.0	127-30	
9	Kerala .	•	•		-	•		30.0	58 30	• 7

Sr. No.	State/UT				1		arget 000 hac.)	Achievement (in 'ooo hac.)	,
10	Madhya Prade	esh	•_	•		•	175.0	175.05	
11	Maharashtra			•	•	•	100.0	108 · 25	
12	Manipur	•				•	<b>6</b> ·0	6.25	- :-
13	<b>M</b> eghalaya		-		•	•	6.5	6· 55	'~
14	Nagaland		•			• .	9.0 "	13 · 45	
15	Orissa .		•	•	•	•	107·1	96• 50	.,;-
16	Punjab .			دئي			26.35	29.50	
17	Rajasthan			**		•	41.0	47 · 90	
18	Sikkim .	, · , x				•	4.1	4.10	
19	Tamil Nadu	• _ • '	, , , ,	. <b>•</b> .	•	•	55.0	60 75	
20	Tripura .			•		• .	7.5	10.00	
21	Uttar Prades	1. ,	15.9	•	ŗ-	. 1	<b>62</b> · 5	177-40	
22	West Bengal	•	_ •	•	ā.,	• .	55:0	55.75	<u>.</u>
23	A&N Islands		•	F	•		4:75	4.75	ĵ.
24	Arunachal Pra	adesh	. •		•	•	5.0	5.15	• •
25	Chandigarh		•	•		. (	0·145	0.076	,
26	Dadra & Narg	gar Have	eli .		•		1.5	1.55	
27	Delhi .			- <u> </u>		•	1.25	1.25	• •
28	Goa, Daman	& Diu	75	÷	: .	•	1.6	=- ' = 2·25	
29	Lakshadweep	÷ ;					0.002	- <b>0</b> ·125	۔ نہ
30	Mizoram	· •	in i	· 	.=•	•	35.0	35.00	-
31	Pondicherry				D.	•	0-50	0.55	
	te, i e	· · · · ·	• - • • : • •	ي - ايـ ر رايخ			<u></u>		- <b></b>
	T -••	TOTAL	•	•	•		1·797 or -40 Million	1510 · 0385 or	ion
-		-	•				·40 Million hectare		

SHRI MOSTAFA BIN QUASEM: Sir, in fact, the target of bringing 5 million hectares of wasteland under plantation annually by the end of the current Five Year Plan was announced by the hon. Prime Minister in a nation-wide broadcast in January 1985. And as an institutional boost in this respect, the National Waste-

land Development Board was established last year. Now, it is seen that the target for 1985-86 was 1.40 million hectares, and the level of achievement 1.50 million hectares. The target set for 1986-87 is just 1.8 million hectares. Unless something miraculous happens, it is very reasonable to believe that the target of 5 million hectares per year by the end of the current Five

Year Plan will not be achieved by the Board. The achievement will not be anywhere near this target. The Government must admit that. However, I would like to know from the hon. Minister whether by this time any comprehensive survey has been made by the Board regarding the extent and nature of wasteland in the country. And part (b) of my supplementary.

MR. CHAIRMAN: You will get a second supplementary. Please sit down. Mr. Minister.

SHRI Z. R. ANSARI: Sir, the statement of the Prime Minister was to achieve this traget of 5 million hectares per year. In order to achieve this traget, a lot of funds are required. To achieve the target of 5 million hectares per year, we require funds to the tune of Rs. 2.500 crores per year, while the total Plan outlay in the Seventh Five Year Plan is Rs. 2,500 crores. So this traget has to be achieved by some other resources which may be created outside the Social forestry, private persons, the industry, banks, etc. should come forward for plantation schemes these are the things by which we can reach the target by the end of Seventh Five Year Plan.

Sir, the Wasteland Development Board has envisaged a perspective plan. For the year 1985-86, the achievement is 1.5 million hectares. For 1986-87, the target is 1.7 million hectares. For 1987-88, it is 2.3 million hectares. For 1988-89, it is 3 million hectares. For 1989-90, the target is 4 million hectares. And for 1990-91, the target is 5 million hectares. This is the perspective plan of the Waste. land Development Board. We hope that with more funds available from other sources other than Plan resources, the Wasteland Development Board will be able to achieve target by the year 1990-91.

SHRI MOSTAFA BIN QUASEM: One of the main purposes of the National Development Board is to promote tree plantation by linking the poor to waste land as part of what they call people's movement for plantations. But you would kindly appreciate that under the prevailing circumstances it is very difficult to encourage plantations in the waste lands by the poorer sections unless proper incentives are given to them. May I know what sort of incentives are being provided to the poor in this respect?

SHRI Z. R. ANSARI: The philosophy of involving people in development of waste lands and in the plantation scheme is on the basis that the people should come forward and certain facilities should be given to them so that they may plant trees on their lands. It is for that purpose the different schemes have been initiated for involving people. Under the free pattas scheme poor people, especially the tribals and Scheduled Castes people and those people who live in the forests will be given lands and they will be entitled to use fruits of that plantation. These schemes in which we envisage involvement of more and more people in this task of tree plantation

श्री सूर्यकान्ता जयवन्तराव पाटिल : श्रीमन्, पे सम्मानमीय मंती महोदय से यह पूछना चाहती हूं कि यद्यपि उन के श्रनु-सार हमने ग्रपने लक्ष्य की पूरा किया है, लेकिन क्या वे सारे पेड़ लग पाये हैं ? ग्रगर नहीं लग पाये हैं तो उसके कारण की खोज की जाय। पटह्मकुलर्सी महाराष्ट्र की होने के नाते में श्रीपाको बताना चाहती हूं कि खोदी हुई जमीन हर जगह पाते हैं लिकन उगे हुये पेड़ नहीं पाते इसकी अजह बताने की कृपा करेंगे श्रीर क्या ये न उगने वाले पेड़ महाराष्ट्र को ही दिये जाते हैं ? क्या उगने वाले पेड़ों को भी देने की इपा करेंगे ?

श्री जेड० आर० श्रंसारी: सभापित जी, जो श्रांकड़े हमारे पास उटेट्स से श्रा ये हैं उनकी नियाद पर हम कह सकते हैं कि ह मने टारगेट चीव किये हैं, बल्कि टॉगट से बढ़कर काम किया है। ट्री प्लांटेशन श्रीर जगलों

को लगाने का काम बड़ा काम है। यह
मही है कि सिर्फ दरब्त लगा देना काफा नही है,
उसकी देखरेख और एक उमर तक उमको
परवरिषा, सारो चोजों से उसको बचाना
बहुत जरूरों है। दरब्त के दुश्मन बहुत
होते हैं, उसके दोरत कम है, उन मारे
दुश्मनों से बचाना बढ़ा लांग प्रासेम है।

**एक माननीय सद**स्य : महाराष्ट्र में दुश्मन ज्वादा हैं क्या ?

श्री जैंड० आर० ग्रंसारी : मेरा ख्याल है कि अ।पके जैसे दोस्त मौजूद हों तो दश्मनों को कोई दरकार नहीं। ''हुये दोस्त जिसके दृश्मन उसका श्रासमां वयों हो।" मैं यह ग्रर्ज कर रहा था कि इसी वजह से हमारा वेस्ट लैंड बोर्ड का कनसेप्ट है। श्रभी तक जो प्लांटेशन होता था वह वाई एंड लाजं डिपार्टमेंट की तरफ से होता था, उन्हीं को जिम्मेशरी होती थी प्लांट करने उन्हीं को जिम्मेदारी होती थी उसकी बचाने भौर परवरिश करने को । इसलिये यह डिसोजन लिया गया कि इसकी बीपल्स मुवमेंट के तौर पर बनाया जाय ग्रौर लोगों को इनवाल्य किया जाये, जो पेड़ लगायोंगे वे उशसे फायदा उठायेंगे ग्रीर उसको इस्तेमाल करेंगे फोडरकेतौरपर. क्यएल के तौर पर । फायदा हासिल करने की घजह से उनको दिलचस्यो होगी कि दरहा बढ़ें। यह स्कीम एक तरह से बोलिसी शिष्ट है, हम महत्र डिगार्टमेंट की तरफ से नहीं कर रहे बल्कि इसमें जनता को इनवःत्व करके स्कोम को ग्रागे बढाना चाहते हैं।

श्री वीरेन्द्र वर्मा: माननीय मंती जी मुझ से महमत होगे कि स्वतंत भारत में प्रथम कृषि मंत्री महोदय स्वर्गीय श्रो के ० एम० मुंशी जी ने वन प्लान्टेंशन का एक वड़ा वाइड प्रोग्राम शुरू किया था ग्रौर उन समय से अब तक जितने कृषि मंत्री हुए हैं ग्रौर अब तो फारेस्ट में यह विभाग चला गया है उस के ग्रंदर ही इस योज । को बहुत बड़े ढंग से देश भर में चलाया गया। शायद इस से भी आप सहमत हों ि उस वक्त से ग्रब तक लगाये गए वृक्ष सुरक्षित रहते तो शायद हिन्दुस्तान में पैर रखने को जगह भी निमलतो। लेकिन इस से

भी ग्राप सहमत होंगे कि वक्षों का काटा जाना उन के लगाये जाने के मुकाबले में हों अधिक है और इस कारण जन को संख्या दिन प्रति दिन घटती। रहो है जिस की चिन्ता सरकार को भी है और प्रधान मंत्रों जो को भी है अभी श्राप ने बताया कि 14 लाख के अगेस्ट ग्राप ने 15 लाख दम हजार का टागेंट एच।व किया है। मैं माननीय मंता जी से यह जानना चाहना हं कि क्या यह-केवल गड्डे खुदे है या वहा दरखत लगे हैं ग्रगर वहां पेड़ लगे हैं तो किस एजेंसी मे उन्होंने इस बात की जाच करायी है है कि यह पेंड लगे है और क्याजी खर्च पड़ लगाने के ऊपर वह मान्यवर कर रहे है उस के बाद उन को ग्राफटर लगाने के बाद उन की हिफाजत उनकी स्रक्षा पर भी वह कुछ खर्च कर रहे हैं या नहीं? उन कों मेंन्ट्रेनेस की भी उन्होंने कोई व्यवस्था की है? यदि की है तो क्या ?

श्री जैंड आर० ग्रंसारी: जैसा कि मैं ने यह पहले हो अर्ज किया था इस प्रोग्राम को पिछले साल इस लिये कायम किया गया था कि इस में लोगों को इंवाल्व कर के उन को सुरक्षा पर पुरुश ग्रीर पनका बंदोबसी कर दिया जाए। यह बात सही है कि दर**ख्तों** को लगा देना है। काफ्ती मैने पहले किया था कि महज दरक्तों को लगा देना हो काफो नहीं है और महज दरखत लगा देने से या संपिलाम या सोडलिंग की डिस्टब्यूट कर देने से कोई दरखत नहीं उगाएगा और इस से ही पेड़ नहीं लग पायेगा दरख्तों को लगाने के बाद उन की। हिफाजत का एक लवा प्रासेस की थ्रौर चार पाच साल तक उस की पूरी परविरश करनी पड़ती है और उस को पड़ता है कि जिस पेड़ प्रकाही जाए ग्रीर उस मकसद को हासिल करने के लिए यह प्रोग्राम रखा गया कि इस में एवाम को ज्यादा से ज्यादा इनवालब किया जाए जिस में वह इसकी परवरिश पूरी तरह से सबेः ।

जहां तक इन ग्रांकड़ों का सवाल हैं यह ब्राँकड़े असने स्टेट गवर्नमेंट की एजेंसियों से जिन के माध्यम से वैस्ट लैंड बोर्ड कोई इंतजाम करता है और स्टेट गवनैमेंट स्रौर गुनियन टेन्टिरोज की जो एजेंसियाँ है उन के जिरये से यह आकड़े हम ने हासिल किये हैं जो मैं ने आप के सामने रख दिये है वैसे बहुत खामियां ग्रौर कमजोरियां जैसे किसो प्लान स्कीम होती है वैसे ही हो सकता है कि इस मे भो कुछ खासियां ग्रौर कुमजोरियां हो। मैं बहुत हो आभारो होउंगा मन्तनाय सदस्य का कि ग्रंगर वे मखर्मस तौर पर किया पर एरिया को बतलायें कि इस जगह पर प्लान्टेशन नहीं हुन्ना है ऐसा होने पर मैं इस बोर्ड को तरफ से जाँच करा लुगा।

Oral Answers

श्री बोरेन्द्र वर्मा: मुझे खेद है कि मेरा एक स्पेक्षिफिक अवेशन था कि जो पेड़ लगाये गये हैं उन के रख रखाय के लिये भी जो खर्च होता है उस में क्या क्राप ने कोई व्यवस्था की है किहीं श्रधिकारियों और कर्मचारियों को कहा है उन के रख रखाद के लिए? इस के लिये ग्रापने कोई व्यवस्था को है मेरा इतना हो प्रकृत था।

MR. CHAIRMAN: Yes, Mr. Vishvjit Prithvijit Singh.

· SHRI VIRENDRA VERMA: Sir, I put a specific question.

MR. CHAIRMAN: Vermaji, you put the question whether the pits are dug and trees are not planted. going to ask him whether he is going to plant the trees without digging pits. (Interruptions).

SHRI VERENDRA VERMA: Sir, I only want to know whether they have made any arrangement for maintaining these trees and whether there is any provision for this.

SHRI Z. R. ANSARI: Sir, as far as plantation in the forest areas is concerned, we have a chain of officers in the Forest Department to look after the plantations and to look their nursing and other things. But,

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as far as the plantations on the road side and the railway line side concerned, they are planted and the species which are planted do not need much care for their protection. Actually in the organised sector in Forest Department, in the forest areas, the provision for maintenance protection, is fully there. But in other areas the concept of social forestry which is a relatively new concept....

MR CHAIRMAN: He has asked whether any provision has been made for maintenance of trees.

SHRI Z. R. ANSARI: No. For the waste land.

SHRI VISHVAJIT PRITHVIJIT SINGH: The honourable Minister in his reply a little while ago said that involvement of private individuals as well as companies in the private sector is sought by Government in this afforestation programme many of them have responded to it. But my experience is like There are two aspects to this. The major private companies which are involved in afforestation are very keen on covering their risks. So they make sure that trees are planted only on their land which is very expensive, which has got high basic value: so their lands are adequately covered, the money is adequately covered. But is not worth it because that is really waste land, development. the other hand, there are small companies which are fibrillated operators which are only interested in making money and they give all kinds promises to the public. For example. there was a case.....

MR. CHAIRMAN: What is the question?

SHRI VISHVAJIT PRITHVIJIT SINGH: I am coming to it. company recently asked for an investment of 30,000 and said you will get back 90,000. The Government had to step in to stop them. This is not an isolated case. There are hundreds of such cases all over the country because afforestation has become the talk of the day. What is the Minister going to do about it? Why do they insist on afforestation on a perfectly viable crop land? They are insisting on afforestation on their land only to cover their risk and they are taking money from gullible investors.

SHRI Z. R. ANSARI: I don't think there is any concept of giving land to such private companies. What is envisaged is to give free pattas to the weaker sections of society. That is one. Two: Those industrial undertakings which want to plant trees in certain de-graded areas for their own use. . . (Interruptions) . . . they can be given land in those areas...

SHRI VISHVAJIT PRITHVIJIT SINGH: The honourable Minister has not understood my question. I am talking about afforestation Programme. . .

MR. CHAIRMAN: He is getting some instructions. He will make up.

SHRI VEERENDRA VERMA: He needs notice

SHRI Z. R. ANSARI: As for the company which the honourable Member has referred to. I do not have information about companies which are coming forward for plantation.....

MR. CHAIRMAN: The woods are lovely, dark and deep but I have promises to keep the question moving. Next question now.

## Reimbursement of purchase tax to Vanaspati Industries in Gujarat

\*303. SHRI CHIMANBHAI MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether the problem of the reimbursement of purchase tax to vanaspati industries of Gujarat has been resolved and if so, what are the details thereof;
- (b) whether it is a fact that to maintain uniformity in cost structure

- of vanaspati industries, freight, S. T., Octroi, etc., are being reimbursed in line with the recommendation of Parmeshwaram Committee and if so, what is the amount of reimbursement made during last year to various vanaspati units, State-wise;
- (c) whether it is also a fact that in lieu of sales tax, purchase tax is collected in Gujarat and when Parmeshwaram Committee made its recommendations, there was no purchase tax and, therefore, purchase tax is not reimbursed although sales tax commissioner of Gujarat has clarified that purchase tax should be treated on a par with S.T.; and
- (d) what is the amout due to vanaspati units of Gujarat by way of pending reimbursement of purchase tax?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) Yes, Sir. On representations received from the Vanaspati units located in Gujarat for the reimbursement of purchase tax paid by them under the Gujarat Sales Tax Act, the Government have decided to reimburse the purchase tax paid by them.

(b) Yes, Sir. The State Trading Corporation of India is not maintaining the record of reimbursement of road freight, sales tax and octroiduty State-wise. The provisional incidence of total reimbursement upto 31-3-86 on the above heads are as follows:—

Road Freight ..... Rs. 13 crores
Sales Tax ...... Rs. 21 crores
Octroi .......... Rs. 2 crores

- (c) Yes, Sir. Necessary instructions have now been issued to the State Trading Corporation of India to reimburse purchase tax to Vanaspati Units in Gujarat.
- (d) No claims have been received by State Trading Corporation so far.